

(b) -whether Government would decide the date of release of those incumbents with simultaneous date of actual payment to ensure full payment of salaries, etc. for such delayed date of payment;

(c) whether Government have received several representations in this regard; and

(A) if so, the details thereof and the decision taken thereon ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI C.-HULAM NABI AZAD): (a) No, Sir.

(b) to (d) While accepting the requests for Voluntary retirement, the employees were required to collect their dues in full and final after submitting 'No Demand Certificate' from all concerned. Dues of all the officials except 5 officials have already been paid. The final settlement of dues in case of 5 employees is held up for want of different reasons such as non payment of rent for official accommodation, non-vaction of official accommodation, non-submission of 'No Demand Certificate' & dispute on the date of birth.

Aasurance given to the employees of Vayu-

1934. SHRI TINDIVANAM G. VENKATRAMAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) what is the number of Vayudoot employees State-wise ;

(b) whether it is a fact that the employees of Vayudoot are facing a crucial period of being chucked off from their job due to closure of Vayudoot service in many stations; and

(c) whether it is also a fact that Government had assured the Vayudoot employees that they will be absorbed in Indian Airlines in the event of closure of Vayudoot service ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) The state-wise strength of Vayudoot employees is given in the statement (See below).

(b) No, Sir.

(c) Does not arise.

Statement

Number of Employees of Vayudoot in Various States

S. No.	State/U.T.	Number of Employees
01	Andhra Pradesh	103
02	Assam	7
03	Bihar	5
04	Goa	1
05	Gujarat	8
06	Himachal Pradesh	17
07	Karnataka	11
08	Kerala	8
09	Maharashtra	168
10	Meghalaya	2
11	Mizoram	2
12	Punjab	3
13	Rajasthan	4
14	Tamil Nadu	89
15	Tripura	2
16	Uttar Pradesh	8
17	West Bengal	196
18	Chandigarh	14
19	Delhi	795
20	Diu	2
21	Lakshadweep	2
22	Pondicherry	1

Condition of A-320 Air-buses

1935. SHRI TINDIVANAM G. VENKATRAMAN : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether A-320 Air Buses are found not suitable to the country;

(b) how many old aircrafts have been grounded in Indian Airlines and how many new air crafts have replaced by the old ones; and

(c) what is the profit and loss account of Indian Airlines during the last three years* ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) No, Sir.